

ITEM NO.16

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 11914/2021

(Arising out of impugned final judgment and order dated 02-08-2019 in JA No. 4358/2015 passed by the High Court of Judicature at Allahabad)

PURAN CHAND

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(MS. SUDHA GUPTA, ADVOCATE-ON-RECORD, HAS BEEN APPOINTED AS AMICUS CURIAE.

IA No. 178901/2022 - CONDONATION OF DELAY IN FILING)

Date : 06-01-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s)

Mrs. Sudha Gupta, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice returnable within four weeks.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(BEENA JOLLY)
COURT MASTER (NSH)